

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH
COURT-IV

2. IA 2614/2022
IN
C.P. (IB)/1337(MB)2020

CORAM:

SHRI MANOJ KUMAR DUBEY
MEMBER (Technical)

SHRI KISHORE VEMULAPALLI
MEMBER (Judicial)

ORDER SHEET OF THE HEARING HELD ON **22.09.2022**

Name of the Party: Srei Equipment Finance Limited
 Vs.
 Nirmal Lifestyle Kalyan Private Limited

Section 7 of Insolvency and Bankruptcy Code, 2016

ORDER

The Court is convened through Video Conference.

1. Mr. Yash Jariwala, Ld. Counsel for the Applicant/ RP present.
2. List this matter for hearing on **07.11.2022**.
3. Counsel for the Applicant is directed to ensure that the two sets of hard copies of the Application are available with the Bench on the next date of hearing.

Sd/-

MANOJ KUMAR DUBEY
Member (Technical)

/Dubey/

Sd/-

KISHORE VEMULAPALLI
Member (Judicial)